1	2	3	
14.	Orissa	0.518	
15.	Punjab Chandigarh	0.764 4.386	
16.	Rajasthan	0.301	
17.	Tamil Nadu Pondicherry	0.924 1.901	
18.	Uttar Pradesh	0.682	
19.	West Bengal Sikkim Andaman & Nicobar	0.956 0.276 0.118	
	All India	0.465	

[Translation]

Kainia Mukta Port

- 664. SHRI DOWARKA PARSHAD BAIRWA: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether the Government have made evaluation of any study at Kainia Mukta Port in order to provide it more infrastructure facilities based on latest technology;
- (b) whether some multinational companies are keenly interested to provide infrastructure facilities to this port motivated by the latest technology;
- (c) if so, the details thereof and the total foreign investment envisaged therein; and
- (d) whether the State Government invited the foreign investment in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN):
(a) No, Sir.

(b) to (d) Do not arise.

[English]

Woes of Correspondence Courses Students

- 665. SHRI BHIM DAHAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether management of correspondence courses in the Delhi University send study materials and also conduct classes for the students who are doing various courses through Correspondence Courses;
- (b) if so, whether for the B.Com. (Pass) ist Year, the Management of Correspondence Courses has neither sent study materials nor has conducted any classes

whereas the examinations are likely to be held in middle June, 1998; and

(c) if so, the action the Government propose to take in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

[Translation]

New National Highway Projects

- 666. SHRIMATI SURYAKANTA PATIL: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) the number of new national highway projects sent by the Planning Commission for approval;
 - (b) the outline of these projects;
- (c) names of the States included in the proposed schemes; and
- (d) the details of amount sanctioned or amount allocated?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN):
(a) No such proposal has been received from the Planning Commission.

(b) to (d) Do not arise.

[English]

Observance of Ambedkar Javanti

- 667. SHRI ARIF MOHAMMED KHAN: WIII the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether all the Central Universities observed holiday on 14th April 1998, on the occasion of "Ambedkar Jayanti" as per the decision of the Central Government; and
- (b) if not, the names of the Central Universities which did not declare holiday and the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) The following Universities observed holiday on 14th April, 1998 on the occasion of "Ambedkar Jayanti":

- 1. University of Delhi
- 2. Jawaharlal Nehru University
- 3. Jamia Millia Islamia
- 4. Indira Gandhi National Open University
- 5. Babasaheb Bhimrao Ambedkar University
- 6. Assam University

to Questions

- 7. Tezpur University
- 8. North Eastern Hill University
- 9. University of Hyderabad
- 10. Pondicherry University
- 11. Mahatma Gandhi International Hindi Viswavidyalaya
- 12. Maulana Azad National Urdu university

The Information from rest of the Universities is being collected and shall be laid on the Table of the House.

[Translation]

Bench of High Court in Bhopei

- 668. SHRI SUSHIL CHANDRA VARMA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether Government of Madhya Pradesh has sent any proposal to the Union Government for setting up a bench of High Court in Bhopal;
 - (b) if so, the details thereof;
- (c) the total number of State capitals in the country wherein High courts or their benches have not yet been set-up; and
- (d) the time by which a bench of the Bhopal High Court is likely to be set up in Bhopal?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) No, Sir.

- (b) and (d) Do not arise.
- (c) The principal seats of High Courts or their benches are not located in the capitals of 5 States namely Arunachal Pradesh, Gujarat, Kerala, Madhya Pradesh and Orissa.

(English)

Declaration of Education a Fundamental Right

- 669. SHRI SAMIK LAHIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the Government propose to declare Right to Education as a Fundamental Right:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI):(a) and (b) The report of the Standing Committee on Constitution (Eighty-Third Amendment) Bill is under examination. It

is felt that a wider debate on the implications of the proposed legislation should be initiated.

(c) Doss not arise.

[Translation]

Grant to Universities in Madhya Pradesh

- 670. DR. MAHANT CHARAN DAS: WIII the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the names of the Universities in Madhya Pradesh to whom the University Grants. Commission sanctioned the Grant and the Heads under which this grant was sanctioned alongwith the amount sanctioned during the Eighth Five Year plan;
- (b) the Universities in the State which have utilised the sanctioned grant;
- (c) whether any complaint have been received in regard to misutilisation of grant or using the grant for some other purposes by the Universities in the State;
- (d) if so, the details thereof and action taken thereon; and
- (e) the details of the grant sanctioned/likely to be sanctioned to the various Universities in the State during the Ninth Plan, University-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) and (b) University Grants Commission (UGC) provides development grants to all eligible Universities, as per the prescribed norms, and subject to availability of resources, for recruitment of teaching and supportive staff, purchase of books, journals and equipment, faculty improvement and construction of women's hostels, staff quarters, campus development etc. in addition. Non-Plan grants are also provided for certain specific purposes, which include grants for payment of scholarships and fellowships in Engineering & Technology, teacher fellowship, Junior Research Fellowship, Research Associateship etc. Development grants are allocated for the Plan period as a whole and not on a year-to-year basis. Such grants are, however, released on a yearly basis depending upon the progress of implementation of various schemes/programmes and on receipt of the utilisation Certificates and statement of expenditure of earlier grants. A Statement-I showing the grants allocated to the Universities in Madhya Pradesh for the 8th Plan and the grant released so far is attached.

- (c) According to UGC, no specific complaint regarding misutilisation of grants has been received.
 - (d) Does not arisé.
- (e) A statement-II indicating the grants allocated to the Universities for the 9th Plan and the grant released so far is attached